GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 5324 TO BE ANSWERED ON 05.04.2022

IMPLEMENTATION OF DDRS SCHEME

5324. SHRI GAUTHAM SIGAMANI PON: SHRI GAJANAN KIRTIKAR:

SHRIMATI MANJULATA MANDAL:

SHRI C.N. ANNADURAI:

SHRI DHANUSH M. KUMAR:

DR. VISHNU PRASAD M.K.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has implemented Deendayal Disabled Rehabilitation Scheme (DDRS) and if so, the number of schools and vocational training centres given grants under this scheme during each of the last three years and the current year along with the details of the major components of DDRS;
- (b) whether awareness regarding the DDRS among Non-Governmental Organisations (NGOs) and the general public is very low and if so, the details thereof and the reasons therefor;
- (c) whether major funds earmarked for rehabilitation scheme under DDRs have remained unspent and if so, the details of the funds earmarked during the said period, State/UT-wise;
- (d) the hindrances being faced in the implementation of the components of DDRs along with the steps taken by the Government to eliminate the hurdles being faced in this regard in the country;
- (e) whether the Government is setting up District Disability Rehabilitation Centres under Deen Dayal Rehabilitation Scheme (DDRS) in the country and if so, the details thereof, State-wise; and
- (f) whether the desired results have not come out under this scheme and if so, the steps the Government will take in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a): Yes, Sir. the Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) aimed at enabling to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

As per the DDRS Scheme norms, 90% of the expenditure is provided to the implementing agencies in the form of grant-in-aid. In case of special areas like North Eastern states, States in the Himalayan Region, Left Wing Extremism affected areas and Districts adjoining international borders, 100% is provided. The grant-in-aid consists of the following major components-

- (i) Honorarium and conveyance to staff
- (ii) Transportation of beneficiaries
- (iii) Stipend for beneficiaries/hostel maintenance
- (iv) Cost of Raw Materials
- (v) Contingencies to meet office expenses, electricity and water charges etc.,
- (vi) Rent for premise of the centre

A statement indicating number of schools and vocational training centres given grants under this scheme during each of the last three years and the current year, State/UT- wise, against which GIA has been released under DDRS is at **Annexure I** and **Annexure-II** respectively.

- (b): No, Sir. Deendayal Disabled Rehabilitation Scheme is being implemented by Department of Empowerment of Persons with Disabilities since 1999. The scheme is very popular. For increasing awareness among Non-Governmental Organisations (NGOs) and the general public about the scheme, following steps are taken-
- (i) Advertisement through newspapers of the scheme all over India.
- (ii) The scheme is available on the website of the Department www.disabilityaffairs.gov.in
- (iii) The scheme is being implemented through an online portal called e-Anudan.
- (iv) Conferences are conducted regularly in which representatives of NGOs, State Govt. Officials and District Social Welfare Officers are invited to participate. Recently, an awareness workshop has also been organized during 4th to 5th March, 2022 at Kewadia, Gujarat to sensitize the stakeholders about the scheme.
- (c): During the last three years from 2019-20 to 2021-22 almost the entire budget allocation for the scheme utilized. Actual Expenditure under DDRS during the last three years is Rs. 285.73 crore against Revised budget allocation for Rs. 295.00 crore. Allocation of funds under DDRS, which actually depend on the recommended proposals received from the State/UT Governments, is not earmarked State/UT-wise.
- (d): As per the scheme norms the recommendation of State Government is extremely crucial. However, in many cases State Govt. recommendation is received late, due to which release of grantin-aid to NGOs gets delayed. However this does not result in the proposals getting barred by limitation of time since proposals which could not be taken up in a particular year are carried forward to the next financial year provided these are complete in all respects.
- (e): Yes, Sir. A statement indicating number of DDRCs assisted by providing grant-in-aid State/UT-wise is at **Annexure-III.**
- (f) Evaluation of the scheme is done from time to time. Recently, a Third Party Evaluation has been done in 2021-22 by National Institute of Labour Economics Research and Development(NILERD), New Delhi, an autonomous body under NITI Aayog. As per the findings of the report, there is remarkable achievement made by the scheme in the life of persons with disabilities in the country because of its unique features and DDRCs has changed the normal life of the persons with disabilities with its wide range of activities and the objectives.

Annexure referred to in part (a) of the reply to the Lok Sabha Unstarred Question No.5324 for 05.04.2022 regarding "Implementation of DDRS Scheme"

State-wise No. of Special School funded under DDRS during the last three years and the Current Year

(Rs. in crore)

	(Rs. in crore)								
	State							2022-23	
S. No.		2019-20		2020)-21	2021-22		(as on	
								03.04.2022)	
		No. of project	Amount						
1	Andhra Pradesh	56	23.76	53	13.98	43	16.00	0	0.00
2	Arunachal Pradesh	0	0	0	0	0	0	0	0.00
3	Assam	4	1.00	4	0.53	5	1.22	0	0.00
4	Bihar	1	0.24	0	0	1	0.42	0	0.00
5	Chhatisgarh	1	0.42	1	0.02	1	0.48	0	0.00
6	Delhi	3	0.33	5	1.89	5	1.48	0	0.00
7	Goa	0	0	0	0	0	0	0	0.00
8	Gujarat	5	0.97	3	0.13	5	0.74	0	0.00
9	Haryana	10	1.52	9	1.40	6	0.88	0	0.00
10	Himachal Pradesh	2	0.49	2	0.22	2	0.52	0	0.00
11	Jammu & Kashmir	0	0	0	0	0	0	0	0.00
12	Jharkhand	1	0.10	0	0	0	0	0	0.00
13	Karnataka	2	0.41	1	0.32	2	1.34	0	0.00
14	Kerala	25	5.44	26	7.12	25	7.02	0	0.00
15	Madhya Pradesh	9	1.41	14	2.01	12	2.70	0	0.00
16	Maharashtra	11	2.97	7	1.33	4	0.46	0	0.00
17	Manipur	16	7.84	11	4.49	11	5.16	0	0.00
18	Meghalaya	3	0.17	3	0.85	1	0.12	0	0.00
19	Mizoram	2	0.34	1	0.12	0	0	0	0.00
20	Nagaland	1	0.02	1	0.26	0	0	0	0.00
21	Odisha	28	8.01	28	6.34	26	11.21	0	0.00
22	Punjab	4	1.34	4	0.99	5	1.32	0	0.00
23	Rajasthan	12	2.35	5	0.93	9	2.04	0	0.00
24	Sikkim	0	0	0	0	0	0	0	0.00
25	Tamil Nadu	11	1.51	9	1.87	7	1.16	0	0.00
26	Tripura	0	0	0	0	0	0	0	0.00
27	Uttar Pradesh	38	9.99	39	11.91	41	11.91	0	0.00
28	Uttrakhand	3	0.84	3	0.36	3	0.37	0	0.00
29	West Bengal	11	1.96	10	2.29	12	3.99	0	0.00
30	Telangana	44	15.23	28	10.70	37	15.17	0	0.00
31	Andman And Nicobar	0	0	0	0	0	0	0	0.00
32	Chandigarh	0	0	0	0	0	0	0	0.00
33	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0.00
34	Daman & Diu	0	0	0	0	0	0	0	0.00
35	Lakshadweep	0	0	0	0	0	0	0	0.00
36	Pudducherry	3	0.19	1	0.17	1	0.20	0	0.00
Total		306	88.85	268	70.23	264	85.91	0	0.00

Annexure referred to in part (a) of the reply to the Lok Sabha Unstarred Question No.5324 for 05.04.2022 regarding "Implementation of DDRS Scheme"

State-wise No. of Vocational Training Centers funded under DDRS during the last three years and the Current Year

(Rs. in crore)

	(RS. III Crore)								
S.No.	State	2019-20		2020-21		2021-22		2022-23 (as on 03.04.2022)	
		No. of project	Amount	No. of project	Amount	No. of project	Amount	No. of project	Amount
1	Andhra Pradesh	12	2.46	3	0.29	2	0.57	0	0.00
2	Assam	4	0.50	2	0.39	1	0.24	0	0.00
3	Chhatisgarh	1	0.03	0	0	0	0	0	0.00
4	Haryana	1	0.03	1	0.17	1	0.14	0	0.00
5	Karnatka	1	0.22	0	0	3	0.78	0	0.00
6	Kerala	3	0.25	3	0.95	0	0	0	0.00
7	Madhya Pradesh	2	0.12	3	0.23	2	0.31	0	0.00
8	Manipur	6	0.56	3	0.72	2	0.36	0	0.00
9	Meghalaya	1	0.09	0	0	0	0	0	0.00
10	Odisha	3	0.10	0	0	1	0.25	0	0.00
11	Punjab	1	0.05	1	0.29	1	0.29	0	0.00
12	Rajasthan	6	0.37	1	0.21	1	0.15	0	0.00
13	Tamil Nadu	4	0.21	0	0	0	0	0	0.00
14	Telangana	20	3.80	5	1.56	19	4.87	0	0.00
15	Uttar Pradesh	8	0.50	6	0.83	4	0.56	0	0.00
16	West Bengal	3	0.13	2	0.53	3	0.51	0	0.00
Total		76	9.42	30	6.17	40	9.02	0	0.00

Annexure referred to in part (e) of the reply to the Lok Sabha Unstarred Question No.5324 for 05.04.2022 regarding "Implementation of DDRS Scheme"

State/UT-wise number of DDRCs assisted, amount released during the last three years and the current year

(in Rupees)

	(in Rupees))
S.No.	Name of the State	2019-20		2020-21		2021-22		2022-23 (as on 03.04.2022)	
		Amount	No. DDRC	Amount	No. DDRC	Amount	DDKC	Amount	No
	Andhra Pradesh	2727336	1	3486017	2	5647299	2	0.00	0
2	Arunachal Pradesh	0	0	0	0	0	0	0.00	0
3	Assam	6948399	4	2868072	1	2870357	1	0.00	0
4	Bihar	0	0	0	0	0	0	0.00	0
5	Gujarat	2855307	2	2000484	2	2449389	2	0.00	0
6	Himachal Pradesh	1156550	1	1388059	1	0	0	0.00	0
7	Jammu & Kashmir	0	0	0	0	0	0	0.00	0
	Madhya Pradesh	119441	1	3346234	3	6598598	2	0.00	0
9	Maharashtra	6350200	2	2578000	1	2751455	1	0.00	0
10	Manipur	0	0	6614500	3	4992300	2	0.00	0
11	Meghalaya	0	0	0	0	0	0	0.00	0
12	Odisha	0	0	4712250	2	2120410	1	0.00	0
13	Punjab	0	0	0	0	1737811	2	0.00	0
14	Rajasthan	806761	2	657400	1	4512742	2	0.00	0
15	Tripura	0	0	0	0	0	0	0.00	0
16	Uttar Pradesh	6059915	5	17393261	9	13514896	7	0.00	0
17	Uttrakhand	1068470	1	7331201	1	3122565	1	0.00	0
18	West Bengal	2211000	2	2464669	1	5353946	1	0.00	0
19	Telangana	0	0	2716250	1	0	0	0.00	0
20	Dadra & Nagar Haveli	1456583	1	0	0	0	0	0.00	0
21	Pudducherry	0	0	0	0	0	0	0.00	0
Total		31759962	22	57556397	28	55671768	24	0.00	0
